

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

129. I.A. 5388/2023
I.A. 3605/2023
IN
C.P.(IB)-502(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: National Steel and Agro Industries Limited.

V/s.

Toptrade Mercantiles Private Limited.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **10.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)